

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 260
ANSWERED ON 8TH AUGUST, 2024**

Repair Work on NHs in Tamil Nadu

***260 Dr. Thirumaavalavan Tholkappiyan:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of proposals for repair work of National Highways (NHs) received from Tamil Nadu during the last three years and the current year;**
- (b) the details of the highways for which repair work has been approved and work undertaken and completed;**
- (c) the amount of funds released for the said purpose, location-wise; and**
- (d) the other steps taken by the Government to initiate the repair work where it has not been approved?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 260 TO BE ANSWERED ON 08TH AUGUST, 2024 ASKED BY DR. THIRUMAAVALAVAN THOLKAPPIYAN REGARDING 'REPAIR WORK ON NHS IN TAMIL NADU':

(a) to (b) Total of 57 proposals amounting to Rs. 736.36 crore have been received and approved for repairing of 940.22 km of National Highways (NHs) including bypassed portion, covering works of Flood Damage repair (FDR), Ordinary Repair (OR), Periodic Renewal (PR), One-time improvement, Short Term Maintenance contract (STMC) and Performance Based Maintenance Contract (PBMC) in Tamil Nadu during the last three years.

(c) Funds are not allocated location-wise but agency-wise. Total expenditure of Rs.1076 crore was incurred by two agencies namely, National Highways Authority of India (NHAI) and State's Public Works Department during last three years in Maintenance & Repair of National Highways in Tamil Nadu.

(d) It is the responsibility of the contractor/concessionaire to keep the road under construction/operation in traffic worthy condition till Defect Liability Period/Concession period. In other stretches, Ministry has issued Standard Operating Procedure (SOP) for maintenance of those stretches which are neither under construction nor under maintenance/Defect Liability Period, through Short Term Maintenance contract (STMC) and Performance Based Maintenance Contract (PBMC).
